

Pradesh State Dairy Development Corporation Limited, Bhopal, for the years 1983-84 to 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in library Sec. No. LT 618/91]

Delhi Co-operative Societies (Second Amendment) Rules 1991 Fertilizer (Control) (Third Amendment) Order, 1991, Review on the Working of and Annual Report of Kerala Agro Industries Corporation Ltd. Trivandrum for 1988-89 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI. MULLAPALLY RAMACHANDRAN): Sir, I beg to lay on the Table —

- (1) A copy of the Delhi-Cooperative Societies (Second Amendment) Rules, 1991 (Hindi and English versions) published in Notification No.F. 47/578/GH/Coop. in Delhi Gazette dated the 19th August, 1991 under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1972. [placed in Library . sec. No.LT 619/91].
- (2) A copy of the Fertiliser (Control) (Third Amendment) Order, 1991 (Hindi and English versions) published in Notification No.S.O. 530 (E) in Gazette of India dated the 16th August, 1991, under sub-section (6) of section 3 of the Essential commodities Act, 1955. [placed in library. sec.No. LT — 620/91].
- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Kerala Agro

Industries corporation Limited, Trivandrum, for the year 1988-89.

(ii) Annual Report of the Kerala Agro Industries corporation Limited, Trivandrum, for the year 1988-89 along with audited Accounts and comments of the comptroller and auditor General thereon. [Placed in library sec. No. LT — 621/91].

- (b) (i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited Lucknow, for the year 1983-84.

(ii) Annual report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1983-84 along with audited Accounts and comments of the comptroller and auditor General thereon.

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [placed in library. sec. LT 622/91].

13.41 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 4th September, 1991, adopted the following motion in regard to the committee on Public Accounts:—